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Fax: Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Srinagar, the 1st of July, 2019

SRO 427.- In exercise of the powers conferred by Section 6 read with Section 7 of the Jammu & Kashmir Criminal Law (Amendment) Act, 1958 (Act No. III of 1958) and in partial modification of earlier notifications issued on the subject, the Government hereby appoints Shri Chain Lal Bavoria, District Judge as Additional Special Judge, Anti-corruption, Jammu for trial of offences specified in clause (a), (b) and (c) of sub section (1) of section 6 of the said Act within the territorial jurisdiction of the Court of Additional Special Judge, Anti-corruption, Jammu.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 01 - 07 -2019

NO: LD (A) 2001/148-II

1. Ld. Advocate General, J&K, Srinagar.
2. Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Srinagar.
4. Director General of Police, J&K, Srinagar.
5. Concerned Principal District and Sessions Judge.
6. Concerned Judicial Officer.
7. Director Information, J&K, Srinagar.
8. Director Litigation, Jammu/Kashmir.
9. General Manager, Government Press, Srinagar for publication in an extraordinary issue of the Government Gazette.
10. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
11. Incharge Website, Department of L, J&PA.
12. Government Order File/SRO Section w.T.S.C.
13. Concerned file.

Ashish Gupta
01.07.19
(Ashish Gupta)

Deputy Legal Remembrancer

Ashish Gupta
01.07.2019